
**MINISTRY OF COMMERCE SENIOR ANALYST (WORK STUDY)
AND JUNIOR ANALYST (WORK STUDY) RECRUITMENT
RULES, 1999**

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**MINISTRY OF COMMERCE SENIOR ANALYST (WORK STUDY)
AND JUNIOR ANALYST (WORK STUDY) RECRUITMENT
RULES, 1999**

New Delhi, the 20th September, 1999 G.S.R. 319. In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Department of commerce Senior Analysts (Work Study) and Junior Analyst (Work Study) Recruitment Rules, 1980, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Senior Analyst (Work Study) and Junior Analyst (Work Study) in the Ministry of Commerce, namely:-

1. Short title and commencement :-

(1) These rules may be called the Ministry of Commerce Senior Analyst (Work Study) and Junior Analyst (Work Study) Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications, etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex- servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post	Number of posts	Classification	Scale of pay	Whether selection by merit or selection-cum-	Age limit for direct recruits

				seniority or non- selection	
				post	
1.	2	3	4	5	6
1. Senior Analyst	2*	General Central	Rs. 10000-325-15200	Not applicable	Not applicable
(Work Study)	(1999)	Service Group 'A'			applicable
	*(Subject	Gazetted Non-			
	to variation	Ministerial.			
	dependent				
	on work-				
	load)				